

IN THE NATIONAL COMPANY LAW TRIBUNAL; NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd and Gel Buildreal Pvt Ltd. ... Applicant/Petitioner

Order under Section 230-232.

Order delivered on 18.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P Nagesh, Adv. Ashutosh Gupta, Gaurav Rana
Mr. Abhisekh Aggarwal, Adv.
For the I. T. Dept. : Mr. Kunal Sharma and Ms. Zehra Khan,
Standing Counsels
For the RD/OL : Mr. Shankari Mishra, Advocate

ORDER

List on 15.01.2021.

Sdl—
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl—
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)